

50/100

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

*Farlibi*  
28/11/17

FROM No. 4  
(SEE RULE 42 )

GENERAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORDER SHEET

Original Application No. 258 /2002

Misc Petition No. /

Contempt Petition No. /

Review Application No. /

Applicant(s) R. K. Solanee

-Vs-

Respondent(s) Wei. Rons

Advocate for the Applicant(s) Mr. M. Chanda, Q.W. Chakrabarty

Mr. H. Datta & S. Chakraborty

Advocate for the Respondent(s) Mr. A. Deb Roy,

Sr. CESC,

Notes of the Registry	Date	Order of the Tribunal
<u>Concurred</u>	12.8.02	Heard Mr. M. Chanda, learned counsel for the applicant.
<u>Notice is intimated in due time</u>		Issue notice of motion.
<u>Order dated 2/8/2002</u> <u>74 ST 6587</u>		List on 30.8.2002 for admission.
<u>Dy. Register,</u> <u>2/8/2002</u>		Pendency of this application shall not be bar to giving effect the order No. 23/3/2002/EC1 dated 18.4.2002 (Annexure-VII) so far the applicant is concerned.
<u>No steps</u>		<u>U. U. Khan</u>
<u>NOTICES PREPARED AND SENT TO D. SECTION FOR ISSUING OF THE BOND TO THE RESPONDENTS THROUGH REGD. POST VIDE D. NO - 22486</u> <u>225</u>	<u>mb</u>	<u>Member</u>
<u>3/8/02</u>		

30.8.02

2

The issue relates to transfer and

posting of the applicant. By order dated 18-4-2002, the applicant was transferred from the North-east Region and posted in his choice station, New Delhi. The applicant moved this Tribunal by this

0.A. for implementation of the order in view of the delay for implementation of the same? For answer

Mr. A. Deb Roy, Learned Sr. C.G.S.C.

for the Respondents obtained instructions from the department and stated that the Officer concerned was also entrusted the duty of IBBM (M) Division, CPWD, Silchar, no substitute was posted in his place as Executive Engineer, in Silchar (M)

Division, the official looked after maintenance works of IBB Roads in various states i.e. Northern part of Tripura, Southern part of Meghalaya, Assam & whole part of Mizoram. He is also functioning as D.D.O. for the Division as well as the circle officer. Maintenance work of IBB Road is a very sensitive and difficult task. Mr. Deb Roy, also stated that Sri Sanjib Sharma, is now posted in place of Mr. R.K. Solanki, as substitute from the office of the Executive Engineer Navi Mumbai Central Division, CPWD, Navi Mumbai on 8.8.2002 and likely to join at Silchar shortly.

The submission of Mr. A. Deb Roy, Learned Sr. C.G.S.C. is kept on record. List on 16.9.2002 for admission and further orders.

Vice-Chairman

Notes of the Registry	Date	Order of the Tribunal
<i>No written statement was filed.</i>	16.9.02	<p>The matter relates to transferring the out the applicant and posting in his choice station on completion of his tenure vide order dated 18.4.2002. The respondent were ordered to submit written statement. No written statement so far filed, nor any records produced. Put up the matter for admission again after one month and endeavour shall be made to dispose of the case at the time of admission itself and the respondents may file produce the records</p> <p>List the case for admission on 8.11.2002. Respondent's may file W.S. in the meantime</p> <p><i>[Signature]</i></p> <p>Vice-Chairman</p>
<i>Copy of the order has been sent to the D.P.S. for issuing the same to the applicant as well as to the S.G.S.C. for the records</i>	8.11.02 <i>7.11.02</i>	<p>bb</p> <p>Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents stated that the applicant Sri R.K. Solanki, Executive Engineer (P&amp;A) has relieved from his duty vide order dated 22nd October, 2002. A copy of the said order is placed on record.</p> <p>In that view of the matter, the application is dismissed as infructuous.</p> <p><i>[Signature]</i></p> <p>Vice-Chairman</p>
	mb	

Notes of the Registry	Date	Order of the Tribunal
Pursuant to the order of the Tribunal dated 20th April 1947, the following cases were heard and decided on 20th April 1947.	20th April 1947	1. <u>State of Bihar v. B. N. Singh</u> (Case No. 100)
2. <u>State of Bihar v. B. N. Singh</u> (Case No. 101)	21st April 1947	3. <u>State of Bihar v. B. N. Singh</u> (Case No. 102)
4. <u>State of Bihar v. B. N. Singh</u> (Case No. 103)	21st April 1947	5. <u>State of Bihar v. B. N. Singh</u> (Case No. 104)
6. <u>State of Bihar v. B. N. Singh</u> (Case No. 105)	21st April 1947	7. <u>State of Bihar v. B. N. Singh</u> (Case No. 106)
8. <u>State of Bihar v. B. N. Singh</u> (Case No. 107)	21st April 1947	9. <u>State of Bihar v. B. N. Singh</u> (Case No. 108)
10. <u>State of Bihar v. B. N. Singh</u> (Case No. 109)	21st April 1947	11. <u>State of Bihar v. B. N. Singh</u> (Case No. 110)
12. <u>State of Bihar v. B. N. Singh</u> (Case No. 111)	21st April 1947	13. <u>State of Bihar v. B. N. Singh</u> (Case No. 112)
14. <u>State of Bihar v. B. N. Singh</u> (Case No. 113)	21st April 1947	15. <u>State of Bihar v. B. N. Singh</u> (Case No. 114)
16. <u>State of Bihar v. B. N. Singh</u> (Case No. 115)	21st April 1947	17. <u>State of Bihar v. B. N. Singh</u> (Case No. 116)
18. <u>State of Bihar v. B. N. Singh</u> (Case No. 117)	21st April 1947	19. <u>State of Bihar v. B. N. Singh</u> (Case No. 118)
20. <u>State of Bihar v. B. N. Singh</u> (Case No. 119)	21st April 1947	21. <u>State of Bihar v. B. N. Singh</u> (Case No. 120)
22. <u>State of Bihar v. B. N. Singh</u> (Case No. 121)	21st April 1947	23. <u>State of Bihar v. B. N. Singh</u> (Case No. 122)
24. <u>State of Bihar v. B. N. Singh</u> (Case No. 123)	21st April 1947	25. <u>State of Bihar v. B. N. Singh</u> (Case No. 124)
26. <u>State of Bihar v. B. N. Singh</u> (Case No. 125)	21st April 1947	27. <u>State of Bihar v. B. N. Singh</u> (Case No. 126)
28. <u>State of Bihar v. B. N. Singh</u> (Case No. 127)	21st April 1947	29. <u>State of Bihar v. B. N. Singh</u> (Case No. 128)
30. <u>State of Bihar v. B. N. Singh</u> (Case No. 129)	21st April 1947	31. <u>State of Bihar v. B. N. Singh</u> (Case No. 130)
32. <u>State of Bihar v. B. N. Singh</u> (Case No. 131)	21st April 1947	33. <u>State of Bihar v. B. N. Singh</u> (Case No. 132)

12/5

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH**

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case: O. A. No. 258 /2002

Sri Ram Kishan Solanki : Applicant

- Versus -

Union of India & Others: Respondents.

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Filed by

  
Advocate

Date : 12-8-2002

Ram kishan solanki

6  
Filed by the applicant  
through Mr. Chandra Adhvaryu  
(Mukherjee)  
12/8/2002

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## GUWAHATI BENCH: GUWAHATI

(An Application under Section 19 of the Administrative  
Tribunals Act, 1985)

O. A. No. .... /2002

## BETWEEN

Shri Ram Kishan Solanki  
Son of Late Lala Ram  
Executive Engineer (Civil)  
IBBR Maintenance Circle,  
Central Public Works Department,  
Malugram, Mela Road  
Silchar, Assam

...Applicant

## -AND-

1. The Union of India,  
Represented by the Secretary to the  
Government of India, Ministry of Urban  
Development and Poverty Alleviation,  
Nirman Bhawan,  
New Delhi.
2. The Director General (Works),  
Central Public Works Department,  
Nirman Bhawan  
New Delhi.

*Ram Kishan Solanki*

3. The Chief Engineer,  
IBBR Maintenance Circle  
Central Public Works Department  
Nirman Bhawan  
Parivahan Nagar, Matigara,  
Siliguri, West Bengal.

4. The Superintending Engineer,  
IBBR Maintenance Circle,  
Central Public Works Department,  
Malugram, Mela Road,  
Silchar, Assam.

...Respondents.

#### DETAILS OF THE APPLICATION

##### 1. Particulars of order(s) against which this application is made.

This application is not made against any particular order but against non-implementation of the order No. 82 of 2002 issued by ~~the~~ Deputy Director vide No. 23/3/2002/EC1 dated 18.4.2002 transferring and posting the applicant as Executive Engineer, PWD Division 15, New Delhi in as much as that the applicant has not been relieved from his present post at Silchar, jeopardising his joining at his new place of posting i.e. New Delhi in violation of the standing departmental rules and clear instructions of the competent authority and the

*Ram kishan Salamki*

applicant is praying for a direction upon the respondents to relieve the applicant forthwith as per the transfer order aforesaid, in order to facilitate his joining in New Delhi.

2. Jurisdiction of the Tribunal.

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

3. Limitation.

The applicant further declares that this application is filed within the limitation prescribed under section-21 of the Administrative Tribunals Act, 1985.

4. Facts of the Case.

- 4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.
- 4.2 That The applicant was initially appointed as Junior Engineer under the Central Public Works Department (CPWD) on 04.11.1977 and joined *accordingly* and was eventually promoted to the post of Executive Engineer (Civil) in 1999 and posted as Executive Engineer (P &A) at IBBR maintenance Circle, Silchar where he joined on 05.11.1999. He is still continuing as Executive

*Ramkishan Solanki*

Engineer (P & A) , a Central Engineering Services Group "A" post, at Silchar under Respondent No.4

Copy of joining order dated 05.11.1999 is annexed hereto as **Annexure-I**.

4.3 That it is stated that the Government of India, Directorate General of Works, C.P.W.D., New Delhi has decided that the tenure of posting of officers and staff of C.P.W.D., posted in North Eastern Region will continue for two years irrespective of their length of service till further orders. The said decision of the respondent department has been notified by O.M. No. 29/1/97-EC-I dated 05.05.1999 and the relevant portion of the O.M. dated 05.05.1999 is quoted below:

"No. 29/1/97-EC.I  
GOVERNMENT OF INDIA  
DIRECTORATE GENERAL OF WORKS  
CENTRAL PUBLIC WORKS DEPARTMENT

New Delhi, dated the 5th May, 1999

**OFFICE MEMORANDUM**

Subject : Tenure of Officers and Staff posted in North Eastern Region.

The undersigned is directed to refer to this Directorate's O.M. of even number dated 10.12.1997, on the subject cited above.

It has been decided by the Competent Authority that the tenure of posting of officers and staff of CPWD posted in North

*Ramkishan Solanki*

Eastern Region, will continue to be two years, irrespective of their length of service, till further orders.

Sd/- Illegible  
(MAHENDRA KUMAR)  
Dy. Director (AMN)-I''

Copy of O.M. dated 05.05.1999 is annexed hereto as Annexure-II.

4.4 That it is stated that the Government of India, Department of Expenditures, Ministry of Finance also issued similar circulars for granting choice station posting on completion of fixed tenure in North Eastern Region vide its O.M. issued under No. 20014/2/S3-E.IV dated 14.12.1983 and O.M. dated 22.7.1998 by the Government of India.

The applicant craves to produce the aforesaid office memoranda at the time of hearing.

4.5 That your applicant begs to state that in terms of the standing circulars of the respondent department itself and the Government of India as stated above and the professed policy spelt out therein, the applicant has become entitled for his choice station posting since he has completed his tenure of two years on 04.11.2001 in the North Eastern Region as stipulated in the aforesaid circulars and as such he genuinely deserves his

Ramkishan Solanki

transfer from the North Eastern Region and posting at a station of his own choice.

4.6 That the office of the Respondent No.2 i.e. the Directorate General of Works, CPWD, vides its O.M. No. 28/3/2001/EC-I (Vol.I) dated 01.02.2001 circulated a list of Executive Engineers (Civil) under the respondent department who had become due for transfer or would become due for transfer during the year 2001-2002 and invited options from those Executive Engineers instructing them to give names of 3 stations in order of preference for consideration of their transfer and posting to their choice station. In the said list of Executive Engineers (Civil) the names of those posted in Hard Areas were shown separately wherein the name of the applicant appears at Sl. No. 26 and the relevant pages of the O.M. dated 01.02.2001 are annexed herewith for reference.

Copy of the relevant pages of O.M. dated 01.02.2001 is annexed hereto as **Annexure-III**.

4.7 That having become eligible for choice station posting on completion of his tenure of two years on 04.11.2001 in the North Eastern Region, the applicant in response to the above stated O.M. dated 01.02.2001, submitted his option vide his application dated 09.04.01 indicating therein the names of two choice stations in the order of preference as shown below;

*Ramkishan Salarkar*

1. Faridabad

2. New Delhi

Copy of application dated 09.04.2001 is annexed hereto as **Annexure-IV.**

4.8 That the applicant thereafter made requests for his transfer to his choice station and submitted further representation on 20.11.2001 and reminder on 06.03.2002 to the Respondent No.2. Eventually, the Directorate General of Works, CPWD issued one Office Order No. 82 of 2002 under No. 28/3/2002-E.C.I dated 18.04.2002 transferring and posting as many as 67 Executive Engineers (Civil) and in that list the name of the applicant has appeared at Sl. No. 10 whereby he has II been transferred from ~~EBBR (MC)~~, Silchar and posted in P.W.D. Division, XV, New Delhi.

Copy of representations dated 20.11.2001, dated 06.03.2002 and transfer order dated 18.04.2002 are annexed hereto as **Annexure V, VI and VII** respectively.

4.9 That the applicant begs to state although the transfer order dated 18.4.2002 was issued about six months after the applicant completed his fixed tenure stipulated two years, even thereafter, he has not been relieved from his present place at Silchar till now and by now he has completed more than 2 years ~~8~~<sup>9</sup> months service at his present place of posting in the North Eastern Region and till date his transfer and posting order has not

*Ram Kishan Solanki*

been implemented thus jeopardising his joining in New Delhi for the reasons best known to the respondents.

4.10 That the Respondent No. vide his O.M. No. 23/12/98-ECI dated 10.12.1998 directed that the officers under transfers are to be relieved by their controlling officers within a period of maximum 30 days of the date of issue of the order with further direction that in case no substitute is posted, the officer under transfer be relieved making dual charge arrangements. In the last para of the said O.M. it has also been stated that officers who are not relieved within 30 days of the date of issue of the orders will automatically stand relieved after expiry of 30 days and will not be eligible to draw pay and allowances from their present office. This was reiterated by the Respondent No.2 vide his O.M. No. 23/6/2001-EC-I dated 12.4.2001 also.

Further, to the above, the Respondent No.2 vide his O.M. No. 23/6/2001-EC-I dated 27.5.2002 instructed the Respondent No. 3 and 4 specifically that the applicant Shri R.K. Solanki has to be relieved latest by 07.06.2002 from his present place, failing which the erring officers would be liable for disciplinary action.

Copy of O.M. dated 10.12.1998, dated 12.04.2001 and dated 27.05.02 are annexed hereto as Annexure VIII, IX, and X respectively.

*Ram kishan Solanki*

4.11 That even thereafter, the applicant has not been relieved till date on one plea or the other and the applicant in the meantime, has made series of representations to the respondents praying for his release in order to enable him to join in New Delhi in terms of the transfer order dated 18.04.2002 but with no result.

Copy of representations dated 30.04.02, 10.05.02, 10.06.2002 and 05.07.2002 are annexed hereto as **Annexure XI** series.

4.12 That the Respondent No.3 eventually issued one Office Order No.8(3)SE/IBBR (MC)/Silchar/2002/298 dated 31.5.2002 directing Shri A.V. Kujur, EE IBBR maintenance Division Agartala to take over the additional charge from the applicant so that the applicant could be relieved by 7.6.2002. But this was not complied with. Subsequently, Respondent No. 4 also issued one Order vide No. 8(3)/SE/IBBR(MC)/ Sil/2002/ Camp Silguri dated 17.6.2002 directing Shri A.V. Kujur, EE, Agartala to take over the charge from Shri Solanki by 5.7.02 but this also went unheeded.

It is relevant to mention here that when the applicant was about to complete his tenure of two years at Silchar on 4.11.2001, he was assigned the dual charge of IBBR maintenance Division, Silchar in addition to his own charge by the Respondent No.4 in spite of the unwillingness of the applicant, thereby

*Ram Kishan Solanki*

imposing more responsibilities on the applicant in a planned manner despite knowing well that the transfer of the applicant was well contemplated.

Copy of the Office Order dated 31.5.2002 and dated 17.06.02 are annexed hereto as **Annexure XII** and **XIII** respectively.

4.13 That it is stated that respondents are not implementing the transfer order dated 18.04.2002 in respect of the applicant most deliberately and have been ignoring the release of the applicant on a plea or the other in a planned manner thus jeopardising the joining of the applicant in his new place of posting i.e. New Delhi in terms of the aforesaid transfer order and showing total disregard to the said order and the professed policy of the Government as well as of their own circulars.

4.14 That the applicant most humbly begs to state that due to non-implementation of his transfer order and release, irreparable losses are being caused to the applicant and his family. The applicant has been a patient of Hepatitis-B and also suffering from Kidney Stone and Low blood pressure. His wife, who is residing at Faridabad for taking care of her school going children there, is also suffering from hypertension and there is none to look after the family. It is relevant to mention that the applicant being posted at such a remote place in the North Eastern Region, could not take proper care of his father during his last days at his home place and even could not see him before he

*Ramkishan Salarkar*

breathed his last although the applicant rushed to his home following the receipt of telephonic message regarding serious condition of his father.

Under such compelling circumstances only, the applicant prayed for transfer to Delhi and his prayer was duly considered by proper authority resulting into issuance of the order of his transfer and posting but due to arbitrary, unjust, unfair action and deliberate negligence of the respondents the applicant is not being relieved from his present place of posting, causing irreparable losses to the applicant and his family. Situated thus, and finding no other alternative, the applicant is approaching the Hon'ble Tribunal for protection of his rights and interests and praying for a direction upon the respondents to release the applicant from his place of posting in order to facilitate his joining in New Delhi in terms of the transfer order dated 18.4.2002.

4.15 That this application is made bona fide and for the ends of justice.

**5. Grounds for relief(s) with legal provisions.**

5.1 For that, the transfer and posting order in favour of the applicant has been issued vide office order dated 18.4.2002.

*Ram kishan salunkhe*

- 5.2 For that, the transfer order has been issued in conformity with the standing circulars of the respondent department and professed policy of Government.
- 5.3 For that, the applicant has already completed more than two years 8 months service in the North Eastern Region as against the stipulated tenure of two years.
- 5.4 For that, the applicant is entitled to be relieved with immediate effect and has acquired a valuable right for that.
- 5.5 For that, the Respondent No.2 issued specific orders with strict instructions for relieving the applicant latest by 7.6.02.
- 5.6 For that, the applicant submitted repeated representations to the respondents praying for his release pursuant to the transfer order dated 18.4.02 but to no result.
- 5.7 For that, the respondents have already relieved the other Officers whose transfer and posting have been ordered under the same order dated 18.4.2002.
- 5.8 For that, non-implementation of transfer in respect of the applicant is in violation of Article 14 and 16 of the Constitution of India and so also of principles of natural justice.

5.9 For that, due to non-release of the applicant from his present place of posting in the N.E. Region even after the issuance of transfer order and subsequent instructions of the Competent Authorities, irreparable loss is being caused to the applicant and his family.

6. Details of remedies exhausted.

That the applicant states that he has exhausted all the remedies available to him and there is no other alternative and efficacious remedy than to file this application.

7. Matters not previously filed or pending with any other Court.

The applicant further declares that he had not previously filed any application, Writ Petition or Suit before any Court or any other authority or any other Bench of the Tribunal regarding the subject matter of this application nor any such application, Writ Petition or Suit is pending before any of them.

8. Relief(s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief(s) sought for in this application shall not be granted and on perusal of the records and

Ramkishan Salunkhe

after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

- 8.1 That the respondents be directed to relieve the applicant immediately from his present post of Executive Engineer (P & A), IBBR (MC), Silchar in order to enable him to join as Executive Engineer, CPWD Division, XV, New Delhi in terms of the departmental Office Order No. 82 of 2002 dated 18.4.2002.
- 8.2 Costs of the application.
- 8.3 Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

**9. Interim order prayed for.**

During pendency of this application, the applicant prays for the following relief: -

- 9.1 That the Hon'ble Tribunal be pleased to make an observation that the pendency of this application shall not be a bar for the respondents to relieve the applicant as prayed for in order to enable him to join his new place of posting i.e. New Delhi.

**10. ....**

This application is filed through Advocates.

*Ram kishan solanki*

11. Particulars of the I.P.O.

- i) I. P. O. No. 74576587
- ii) Date of Issue 2.8.2002,
- iii) Issued from G.P.O., Guwahati,
- iv) Payable at G.P.O., Guwahati.

12. List of enclosures.

As given in the index.

Ramkishan Salunkhe

VERIFICATION

I, Sri Ram Kishan Solanki, S/o Late Lala Ram, aged about 45 years, working as Executive Engineer (Civil), IBBR Maintenance, Circle, Central Public Works Department, Malugram, Mela Road, Silchar, Assam, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 05 day of August, 2002,



Signature



(C)

-17-

ANNEXURE - I

23

GOVERNMENT OF INDIA  
OFFICE OF THE SUPERINTENDING ENGINEER  
IBBR MAINTENANCE CIRCLE  
C.P.W.D. SILCHAR-788002

NO. 8(3)SE/IBBR(MC/SIL/99/ 1259

DATE 5/11/99

**OFFICE ORDER**

In pursuance of the Director General of works , CPWD, New Delhi office order No.201 of 1999 issued vide No. 30/9/99-ECI-Vol.II dated 3.11.99. and posting orders No. 208 of 1999 issued vide No. 28/3/99-Eci (Vol.IV) dt. 3.11.99 and having being relieved from the O/O Executive Engineer FCD-II, CPWD , Faridabad vide No. 8(I)/EC/FCDIV/755-E dt. 4.11.99.(F.N) Sri Ram Krishan Solanki Asstt. Engineer has joined in this office as Executive Engineer (P&A) on promotion as Executive Engineer on 5.11.99 (F.N)

Superintending Engineer  
IBBR Maintenance Circle,  
C.P.W.D. Silchar -788002

Copy to :-

1. The Director General of Works , C.P.W.D., Nirman Bhawan, New Delhi-110011.
2. The Chief Engineer (ODZ), C.P.W.D. Sewa Bhawan, New Delhi, for information.
3. The Chief Engineer (MZ), IBBR, CPWD, Siliguri.
4. The Pay and account Office (NEZ) , CPWD, Shillong.
5. The Superintending Engineer, Delhi Central Circle, No.V, CPWD, He is requested to send the Service book and personal file of Sri Ram Kumar Solanki, to this office at the earliest please.
6. The Executive Engineer, FCD-II, CPWD, Faridabad , he is requested to send the L.P.C. OF Sri Ram Krishna Solanki of this office at the earliest please. ( FAX No. 03842/45424)
7. Sri R.K. Ahuja, Executive Engineer P&A) (on leave) 1124/SECTOR 10 PANCHKULA ,Chandigarh . you are deemed to be relieved on 5.11.95 (F.N).
8. Sri Ram Krishan Solanki Executive Engineer ,(P&A).
9. Personal file of Sri R.K. Ahuja, Executive Engineer P&A).
10. Personal file of Sri Ram Krishan Solanki Executive Engineer (P&A).

*S. Mcdo.*  
Superintending Engineer

*PAWAKED  
Chitrak  
JAN*

No. 29/1/97-EC. I  
 GOVERNMENT OF INDIA  
 DIRECTORATE GENERAL OF WORKS  
 CENTRAL PUBLIC WORKS DEPARTMENT

\*\*\*\*\*

New Delhi, dated, the 5<sup>th</sup> May, 1999.

OFFICE MEMORANDUM

1.20  
be 2

Subject:- Tenure of officers and staff posted in North Eastern Region.

The undersigned is directed to refer to this Directorate's O.M. of even number dated 10-12-97, on the subject cited above.

It has been decided by the competent authority that, the tenure of posting of officers and staff of C.P.W.D., posted in North Eastern Region, will continue to be two years, irrespective of their length of service, till further orders.

*Kumar*  
 (MAHENDRA KUMAR)  
 DY. DIRECTOR (ADMN.)-I

21.

To

All Chief Engineers (Civil & Elect.)/Superintending Engineers (Civil & Elect.)/Executive Engineers (Civil & Elect.) in C.P.W.D., PWD, including Valuation, Appropriate Authority, I.T. Deptt., M/o Environment & Forests etc.

*After read  
M. Kumar  
P.D.*

(Nagendra Prasad)  
 E.E., MCD-I, CPWD,  
 Imphal, Manipur.

(F)

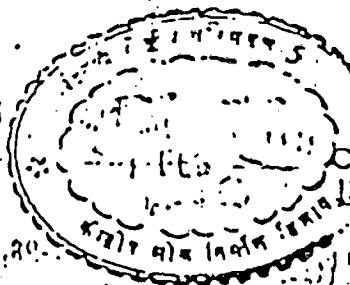
No. 28/3/2001-EC.I(VOL 1)

GOVERNMENT OF INDIA

DIRECTORATE GENERAL OF WORKS

CENTRAL PUBLIC WORKS DEPARTMENT

19-12-93, 01-01-14



Nirman Bhawan, New Delhi-110011

Dated the 01/2/2001.

OFFICE MEMORANDUM

Subject:- Postings & Transfers in the grade of Executive Engineer(Civil) - Options  
for further posting on completion of tenure at present station - Reg.

The undersigned is directed to forward a list of Executive Engineers(Civil), who have become due for transfer, or will become due for transfer, during the year 2001-2002. Hence the officers may be requested to indicate options for transfer latest by 26-02-2001, by giving names of 3 stations, in order of preference, for consideration, alongwith the date of postings for the last 10 years, to this Directorate.

The officers may also be informed that, there is no commitment on the part of the Department, to post them to the station of their choice. However, the transfer will be made in public interest, considering all the relevant factors.

(J.L.CHUGH)

DY.SECRETARY(A)

Encl:- As above.

मा० इंदीरा० गांधी० पू०

1. All Additional Directors General of C.P.W.D.  
2. Engineer-in-Chief, PWD, Govt of Delhi, New Delhi  
3. All Chief Engineers(Civil), C.P.W.D., PWD, Income Tax Department,  
M/o Environmental & Forests etc.  
4. DDG(W), CPWD/CE(Vigilance), CPWD, New Delhi

ग्राहक नं...  
प्राप्ति  
का० पू० अ० भ० (गा० दि० अ०)  
को० स० अ० भ० (गा० दि० अ०)

1) अधिकारी अधिकारी, ग्राहक नं...  
2) अधिकारी अधिकारी, ग्राहक नं...  
3) अधिकारी अधिकारी, ग्राहक नं...

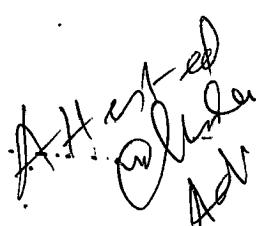
मनुषाण अधिकारी  
का० पू० अ० भ० (गा० दि० अ०)  
को० स० अ० भ० (गा० दि० अ०)

After  
W.D.  
AD

POSTED IN HARD AREAS

1.	K.Saikia(1308)	02-11-41	Project Divn. II, Guwahati	01-09-97	15-02-66 (Under NEZ)
2.	P.K.Bandopadhyay (1563)	17-01-42	EE(P&A), Murhi- Debed Coal Maint. Circle	22-05-2000	25-11-91 (Under IBBZ)
3.	N.K.Kirtania(1581)	01-02-43	KC(M) Dn.Krishna Nagar.	11-09-2000	12-07-93 (Under IBBZ)
4.	Piyush Chakma(1543)	23-01-67	GCDn. Guwahati	01-06-99	15-02-95 (Under NEZ)
5.	A.K.Das(1304)	02-08-62	EE(A) SOC. I( IBBZ )	09-05-2000	03-04-95 (Under IBBZ)
6.	D.J.Mondal(1637)	03-01-57	NAA Prjt. Dn., Guwahati	24-09-98	26-08-96 (Under NEZ)
7.	Robin Douri(817)	01-06-57	EE(P), ACC.I, Guwahati	31-05-99	05-10-96 (Under NEZ)
8.	N.N.Banik(1770)	06-12-43	TCDn. Tezpur	01-08-2000	31-01-97 (Under NEZ)
9.	Ram Dayal(1302)	08-07-66	BFDn. VI, Barrier	01-07-99	17-12-97 (Under BFZ)
10.	Amar Singh(1617)	08-05-58	MCDn. II, Muriabidab ad	07-06-99	27-04-98 (Under IBBZ)
11.	A.K.Paul(1591)	08-07-47	IBBR(M) Dn., Silchar	10-08-98	10-08-98
12.	Rajendra Prasad(1627)	01-12-57	MCDn. II, Malda	17-08-98	17-08-98
13.	C.K.Jati(1061)	31-12-44	IBBR(M) Dn., Agartala	05-11-98	05-11-98
14.	V.Ramakrishnan (1670)	15-01-47	ACDn. Port Blair	16-11-98	16-11-98
15.	L.Dhar(1700)	01-12-42	EE(Valuation), Guwahati	30-11-98	30-11-98

(....contd.)


  
 J. H. M. S.  
 O. D. S.  
 A. D.

:- 12 :-

16.	Anurag(1513)	01-06-67	EE(A), ACC I Guwahati	06-04-99	18-03-99 (Under NEZ)
17.	Rakesh Panik(1632)	01-07-55	BFDn, V. Barmer	02-07-99	02-07-99
18.	Nirmal Gopal(1721)	02-09-68	EE(P&A), ACC II Guwahati	21-08-2000	08-07-99 (Under NEZ)
19.	Nagendra Prasad (1722)	11-01-68	MCDn, Imphal	09-07-99	09-07-99
20.	Pawan Kumar(1728)	15-04-66	EE(P), NEZ, Shillong	22-07-99	22-07-99
21.	H.G.Goswami(1658)	05-07-54	MCDn, Manda	30-07-99	30-07-99
22.	P.K.Pramanick(1148)	01-04-44	EE(P), IBBZ	04-08-99	04-08-99
23.	R.K.Ranlogi(1633)	21-06-57	EE(P&A), BFC II, Jairampur.	01-08-2000	07-09-99 (Under BFZ)
24.	Shikhar Sen(1422)	01-02-44	WBR(M) Dn, Siliguri	30-09-99	30-09-99
25.	M.C. Gupta(1719)	30-08-47	BFDn, II, Bokaro.	27-04-2000	04-11-99 (Under BFZ)
26.	R.K.Solanki(1731)	10-07-57	EE(P&A), IBBR(M) Circle, Silchar.	05-11-99	05-11-99
27.	D.S.Sharawati(1757)	07-01-58	BFDn, Tharad	12-02-2000	05-11-99 (Under BFZ)
28.	D.N.Singh(1738)	01-03-46	BCDn II, Barakat.	05-11-99	05-11-99
29.	S.S.Vasishtha(1746)	10-03-55	EE(A), SCC, Silchar	08-11-99	08-11-99
30.	K.S.Warriach(1752)	01-08-56	EE(P&A), SCC, Silchar	08-11-99	08-11-99
31.	B.L.Kalra(1597)	01-07-42	EE(P), NEZ, Shillong	09-11-99	09-11-99
32.	S.K.Sharma(1741)	15-04-56	WBR(M) Dn, Tura	12-11-99	12-11-99
33.	G.L.Varma(637)	01-01-57	EE(P), III, IBBR(M) Zone, Siliguri	18-11-99	18-11-99

A/H  
 C/S  
 Pd  
 ✓

To,

The Director General of Works,  
 Central Public Works Department  
 Nirman Bhawan,  
 New Delhi-110011,

(THROUGH PROPER CHANNEL)

Subject: Posting and transfer in the Grade of Executive Engineer (Civil) -  
 Option for further posting on completion of tenure at present  
 station regarding.

Reference: Office memorandum No. 28/3/2001/EC-I(Vol-I) dt. 1/2/2001

Respected Sir,

With reference to above I am submitting herewith my option of choice station in  
 order of preference for considering my transfer please.

1. Faridabad
2. New Delhi

Details of the posting for last 10 years is as under:-

1. Allahabad	Till 27 <sup>th</sup> December 1990	Assistant Engineer
2. Faridabad	28 <sup>th</sup> December 1999 to 4.11.1999	Assistant Engineer
3. Silchar	5.11.1999 to till date	Executive Engineer(P&A),

Thanking you,

Yours faithfully,

*Ram Kishan Solanki*  
 (Ram Kishan Solanki)  
 Executive Engineer(P&A),  
 I.B.B.R. Maintenance Circle,  
 C.PWD, Silchar-788002

Advance Copy to: The Director General of Works, CPWD, Nirman Bhawan, New  
 Delhi-110011, for information and necessary action please.

(Ram Kishan Solanki)  
 Executive Engineer(P&A),

*Attached  
With  
P.S.*

(K1) (A2)

99

To,  
The Director General of Works,  
CPWD, Nirman Bhawan,  
New Delhi-110011,

(THROUGH PROPER CHANNEL)

Subject: Transfer of Sri Ram Kishan Solanki, from North East  
Region to choice station.

Respected Sir,

I have already completed my tenure of two years in North Eastern  
Region on 5.11.2001, therefore my transfer may kindly be considered at my  
choice station as already requested vide my application dt. 9.4.2000.

Thanking you,

Yours faithfully,

*Ram Kishan Solanki*  
20/11  
(Ram Kishan Solanki)  
Executive Engineer (P&A),  
I.B.B.R. Maintenance Circle,  
C.PWD, Silchar-788002.

*A/H msd  
C. O. D.  
D. W.*

(K2) (D)

(Reminder)

To,  
The Director General of Works,  
CPWD, Nirman Bhawan,  
New Delhi-110011,

(THROUGH PROPER CHANNEL)

Subject: Transfer of Sri Ram Kishan Solanki, Executive Engineer (C) from North East Region to choice station.

Reference : 28/3/2002 -EC-I Vol. Dt 29.1.2002

Respected Sir,

With due respect I beg to state that I have already intimated choice station vide my representation dt. 9.4.2001, along with the details of posting for last 10 years.

I have also submitted reminder for your kind consideration which was forwarded by the Chief Engineer, IBBR(MZ),CPWD, Siliguri, vide No. 3/1/97-Estt (MZ) dt.22.1.2002

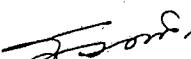
Further I have to request that I have already completed my two years tenure in November 2001 in IBBR North East Region. Thus four-month have already passed. My wife is residing at Faridabad due to the study of children and she is suffering from hyper tension and very much disturbed also there is no responsible person to look after my family.

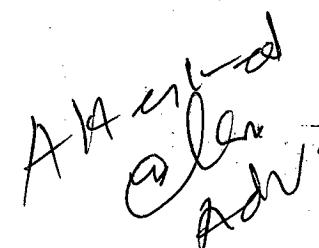
Therefore it is my humble request to you kind honour to consider my case and transfer me from Silchar to my choice place of posting at Faridabad, Delhi.

Thanking you,

Yours faithfully,

Dr 613702

  
(R. K. Solanki)  
Executive Engineer(P&A),  
I.B.B.R. Maintenance Circle,  
C.PWD, Silchar-788002.

  
A. A. M. S.  
A. C. S.  
A. D. S.

No.28/3/2002-EC.I  
 GOVERNMENT OF INDIA  
 DIRECTORATE GENERAL OF WORKS  
 CENTRAL PUBLIC WORKS DEPARTMENT

Nirman Bhavan, New Delhi-110011  
 Dated the 18<sup>th</sup> April, 2002.

OFFICE ORDER No. 82 OF 2002

Director General of Works, Central Public Works Department, New Delhi, is pleased to order the following postings & Transfers in the grade of Executive Engineer (Civil), with immediate effect, in public interest:-

S.No.	Name(S/Shri)	From	To
1.	Ravi Mathur	EE(CS) II, New Delhi.	EE, Dehradun Central Divn.II, Dehradun, vice Sh. Naimuddin transfd.
2.	Naimuddin	EE, DCDn.II, Dehradun.	EE(CS) II, New Delhi, vice Shri Ravi Mathur transfd.
3.	S.K. Sharma	EE, IBBR(M) Divn., Tura.	EE, 'U' Divn., New Delhi, vice Shri Arab Singh transferred.
4.	Arab Singh	EE, 'U' Division, New Delhi.	EE(Plg.), ADG(Border), New Delhi, vice Sh. V.K. Seth transfd.
5.	M.V. Rao	EE, NISA Prjt. Divn., Hyderabad.	EE, IBBR(M) Divn., Tura, vice Shri S.K. Sharma transferred.
6.	Shekhar Sen	EE, IBBR(M) Divn., Siliguri.	EE, 'D' Division, New Delhi, vice Shri R. Bhattacharjee transferred.
7.	R.Bhattacharjee	EE, 'D' Divion, New Delhi.	EE, IBBR(M) Division, Siliguri, vice Shri Shekhar Sen transferred.
8.	Gunsagar Jain	EE, PWD Divn.XV, New Delhi.	EE, Malda Central Division.II, Malda vice Sh. Rajendra Singh transfd.
9.	Rajendra Singh	EE, MCDn.II, Malda.	EE, Dehradun Central Division.I, Dehradun against an existing
10.	R.K. Solanki	EE(P&A), IBBR Maint. Circle, Silchar	EE, PWD Divn.XV, New Delhi, vice Shri Gunsagar Jain transferred.

(....contd.)

*Attn: H.P. [Signature]*

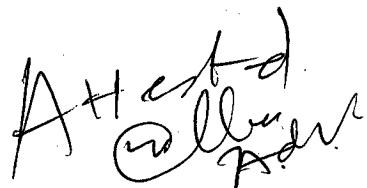
List 2		
11.	Sanjeev Sharma EE, New Mumbai Central Division.	EE(P&A), IBBR(M) Circle, Silchar vice Shri R.K. Solanki transferred.
12.	A.K. Jain EE(AA), Mumbai	EE(Plg.), WZ.I, Mumbai, vice Shri S.K. Bhoyar transferred.
13.	S.K. Bhoyar EE(Plg.), WZ.I, Mumbai.	EE, New Mumbai Central Division, vice Shri Sanjeev Sharma transferred
14.	Umesh Bansal EE, Central Sectt. Divn., New Delhi.	EE(P&A), ACC.II, Guwahati, against an existing vacancy.
15.	S.S. Vasisht EE(Admin.), SCC, Silchar.	EE, Karnal Central Division, Karnal, vice Shri A.K. Rajdev transferred.
16.	A.K. Rajdev EE, K.C.Dn., Karnal.	EE(HQ), NZ.I, Chandigarh against an existing vacancy.
17.	B.B. Makkar EE(Plg.), NZ.III, Jaipur.	EE, Central Sectt. Division, vice Shri Umesh Bansal transferred.
18.	D.S. Sharawat EE, B.F.Division, Tharad.	EE(Vigilance), New Delhi, vice Shri A.K. Pandey transferred.
19.	P.P. Singh EE, 'A' Division, New Delhi.	EE, T.A.D. Cell, New Delhi, vice Shri N.P. Kukreti transferred.
20.	N.P. Kukreti EE, TAD Cell, New Delhi.	EE, 'N' Division, New Delhi, vice Shri S.K. Rampal transferred.
21.	S.K. Rampal EE, 'N' Division, New Delhi	EE(Vigilance), New Delhi, vice Shri A.K. Gupta proceeding on deputn.
22.	A.K. Aggarwal EE, Constn. Dn.XIV, New Delhi.	EE, 'A' Division, New Delhi, vice Shri P.P. Singh transferred.
23.	K.S. Warriach EE(Plg.), SCC, Silchar.	EE, Constn. Divn. XIV, New Delhi, vice Sh. A.K. Aggarwal transferred.
24.	Tula Ram EE,BFDn.II, New Delhi.	EE, 'T' Divn., New Delhi, vice Sh. B.B.L. Gupta retg. on 30-04-02.
25.	V.K. Seth EE(Plg.), ADG (Border), New Delhi	EE, BFDn.II, New Delhi, vice Shri Tula Ram transferred.

(..... contd.)

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- 3 :-

26.	S.K. Jain	EE(Valuation), Sholapur.	EE, PWD Division.XIV, New Delhi vice Shri Tarkeshwar Tiwari already transferred.
27.	Y.K. Sharma	EE, 'S' Division, New Delhi.	EE(Vigilance), New Delhi, vice Shri M.L. Dalal transferred.
28.	M.L. Dalal	EE(Vigilance), New Delhi.	EE(HQ), NDZ.III, New Delhi, against a newly created post.
29.	M.P. Sharma	EE(CS), New Delhi	EE, 'S' Division, New Delhi, vice Shri Y.K. Sharma transferred.
30.	Kailash Naik	On reporting to Central Office	EE(CS), New Delhi, vice Shri M.P. Sharma transferred.
31.	R.S. Singh	EE(P&A), A.C.C., Allahabad.	EE(PM), W.R. Mumbai, vice Shri R. Chakraborty transferred.
32.	R. Chakraborty	EE(PM), W.R., Mumbai.	EE(MIS), EZ.I, Kolkata, against an existing vacancy.
33.	M.K. Ahmed	EE(Valuation), Lucknow.	EE(P&A), ACC, Allahabad, vice Shri R.S. Singh transferred.
34.	V.S. Prasad	EE(Plg.), NZ.II, Lucknow.	EE, Pune Central Division.I, Pune against an existing vacancy.
35.	Yamen Beg	EE, LCDn.II Lucknow.	EE(Plg.), NZ.II, Lucknow, vice Shri V.S. Prasad transferred.
36.	K.K. Choudhary	CCDn.IV, Kolkata	EE(P&A), CCC.III, Kolkata against an existing vacancy.
37.	A.K. Das	EE(Admn.), SCC.I IBBZ, Siliguri.	EE, CCDn.IV, Kolkata vice Shri K.K. Choudhary transferred.
38.	D.K. Choudhary	EE(Valuation), Kolkata.	EE(P&A), CCC.II, Kolkata against an existing vacancy.
39.	C.M. Tiwari	EE(Valuation).II, Patna.	EE(Plg.), PWD Zone.III, New Delhi, vice Shri N.K. Bansal already transfd.
40.	G.C. Kabi	EE(AA), Pune	EE(Plg.), SZ.III, Bangalore, vice Sh. A.K. Khatua already transfd. (..... contd.)


  
 Attested  
 [Signature]

- 4 -

41.	Ms.R.Muthulakshmi	EE(PM), S.R. Chennai.	EE(P&A), C.C.C-II, Chennai, vice Sh.C.Sivanandam already transfd.
42.	D.N. Singh	EE, BCDn.II, Barasat.	EE(Valuation), Allahabad, vice Shri E. Ekambaram transferred.
43.	E. Ekambaram	EE(Valuation), Allahabad	EE, BCDn.II, Barasat, vice Shri D.N. Singh transferred.
44.	R.R. Verma	U/P EE, BFDn.III, Bikaner. (Due to closure of Unit)	EE, BFDn.II, Bikaner, vice Shri B.K. Gupta transferred.
45.	B.K. Gupta	EE, BFDn.II, Bikaner.	EE, Dr.R.M.L. Hosp. Divn.New Delhi, vice Shri J.C. Nagpal trfd.
46.	J.C. Nagpal	EE, Dr.RMLH Divn.,New Delhi.	EE,(QA), CSQ, New Delhi,against an existing vacancy.
47.	S.K. Jain	EE(Valuation), Thane	EE, PWD Division.XII, New Delhi against an existing vacancy.
48.	S.K. Jain	EE(Valuation) Kanpur.	EE(P&A), DCC.IV, New Delhi, vice Sh. T.J. Nihalani transferred.
49.	P.K.Ojha	EE(Plg.), C.Z., Bhopal.	EE(Admn.), Bhopal Central Circle, Bhopal, vice Shri M.P. Singh trfd.
50.	M.P. Singh	EE(Admn.), B.C.C.,Bhopal.	EE(Plg.), C.Z., Bhopal, vice Shri P.K. Ojha transferred.
51.	P. Ramaraj	EE(AA), Mumbai	EE(Plg.), SZ.I, Chennai, vice Shri M.Jagannathan transferred.
52.	M.Jagannathan	EE(Plg.), SZ.I, Chennai.	EE, CCDn.IV, Chennai, vice Shri V.P. Kurup transferred.
53.	V.P. Kurup	EE, CCDn.IV, Chennai.	EE(Training), R.T.I. Chennai,against an existing vacancny.
54.	A.K. Pandey	EE(Vigilance), New Delhi.	EE, Jaipur Central Division.I, Jaipur against an existing vacancy.
55.	P.K. Sarar	EE(Plg.), ODZ New Delhi.	EE, Delhi Aviation Division, New Delhi, vice Shri N.S. Jain transfd.

(.....contd.)

*After  
24  
Adm*

- 5 :-

56.	N.S. Jain	EE, DADn., New Delhi.	EE(Plg.), ODZ, New Delhi, vice Shri P.K. Sarkar transferred.
57.	T.J. Nihalani	EE(P&A), DCC.IV, New Delhi.	EE(Plg.), ODZ, against an existing vacancy.
58.	Prakash Rawat	EE(AA), Lucknow	EE(Trg.), Ghaziabad, vice Shri A.K. Jha transferred.
59.	A.K. Jha	EE(Trg.), Ghaziabad	EE(Plg.), PWD Zone.I, New Delhi vice Shri Dhiraj Kumar transferred.
60.	C.B. Upadhyay	EE, Constrn. Divn.I, New Delhi.	EE, Silchar Central Division, against an existing vacancy.
61.	Shailendra Singh	EE, M'Division, New Delhi.	EE(Admn.), SCC, Silchar, vice Shri S.S. Vasisth transferred.
62.	Vijay Kumar	EE, Constrn. Divn.II New Delhi.	EE(Plg.), Siliguri Central Circle.I against an existing vacancy.
63.	Dhiraj Kumar	EE(Plg.), PWD Zone.I, New Delhi	EE, Border Fencing Division, Tharad vice Shri D.S. Sharawat transferred.
64.	N.K. Saini	EE(Plg.), NZ.II, Lucknow.	EE, M' Division, New Delhi, vice Shri Shailendra Singh transfd.
65.	J.K. Ray,	U/P EE(Plg.), IBBR Maint. Zone, Siliguri	EE, Kolkata Cent. Division.I, Kolkata against an existing vacancy,
66.	P.S.N. Murty	EE(P&A), HCC.I Hyderabad.	EE, NISA Prjt. Division, Hyderabad vice Shri M.V. Rao transferred.
67.	Bhagwan Singh	EE, CDO, New Delhi.	EE, Constrn. Divn.II, New Delhi, vice Shri Vijay Kumar transferred.

Officers are requested to join their new unit of posting and send one copy each of T.R.I form to E.C.I & E.C.II Sections of this Directorate giving reference to this order. They should also send certificates of having written their self appraisal and CRs in respect of officers working under them in the prescribed proforma.

*Brdr. Bala -*

(ANIL UNIYAL)  
DY. DIRECTOR

Copy to:-

1. All Pay & Accounts Officers of C.P.W.D.

(.....contd.)

*A. H. S. -  
A. H. S. -  
A. H. S. -  
A. H. S. -*

-: 6 :-

2. Pay & Accounts Officer, XII, PWD, Govt. of Delhi, New Delhi.
3. Principal Secretary, PWD, Govt. of Delhi, New Delhi.
4. All ADGs of C.P.W.D.
5. Engineer-in-Chief, P.W.D., Govt. of Delhi, New Delhi.
6. All Chief Engineers(Civil) of C.P.W.D/P.W.D./Income Tax Deptt./Env. & Forests etc.
7. Chief Engineer(Vigilance), C.P.W.D., New Delhi.
8. All SEs(Civil), of CPWD/P.W.D./Income Tax Deptt./Env. & Forests etc.
9. Officers concerned.
10. PPS to DGW/PS to DDG(W), CPWD, New Delhi.
11. PAs Director(Admn.), DW(P&WA), P.M, S&D, DS(A), F.O. to DGW, CPWD, N.Delhi.
12. EC.II/CR Cell/General Section/Cash Section(2 copies)/EC.IV(C)/Stock File.
13. Recognised Associations.
14. Notice Board.
15. Hindi Shakha for Hindi version.

*Reh S.G.S -*  
(ANIL UNIYAL)  
DY. DIRECTOR (EC I)

*Attended  
M. Uniyal  
P.W.D.*

New Delhi, dated, the 10 Dec., 1998. 8X

OFFICE MEMORANDUM

Sub:- Implementation of Transfer Orders of Executive Engineers(Civil & Elect.)

It has been observed that, in quite a large number of cases, Executive Engineers(Civil & Elect.), who are under orders of transfer are not relieved by their respective controlling officers for quite a long time, resulting a long delay in implementation of transfer orders issued by this Directorate. This defeats the purpose of transfer orders and adversely affect the works, in the various offices of C.P.W.D.

Director General of Works has taken a serious view of the non-implementation of transfer/posting orders. It has been, therefore, decided that, all the Executive Engineers(Civil & Elect.), who are under order of transfer, are to be relieved by their Controlling Officers, within a period of maximum 30 days from the date of issue of orders. In cases, where no substitute is located, the officer under transfer be relieved by making due charge arrangements.

In some cases, it is noticed that, after relief from their respective offices, Executive Engineers are not assuming the charge of the new posts and remain on long leave. Therefore, Controlling Officers may ensure that, no leave is sanctioned at the time of their relief.

It has been further decided that, officers who are not relieved within 30 days of date of issue of orders, will automatically stand relieved after expiry of 30 days and will not be eligible to draw pay and allowances from their present office, unless their transfer orders are cancelled/modified or further instructions given from Central Office.

All ACES/CEOs/SEOs are advised to ensure that, the above mentioned instructions are followed in toto in their respective Regions/Zones/Circles.

(SURINDER PAUL)  
DY. DIRECTOR (TRAINING)

All Additional Directors General,  
All Chief Engineers(Civil & Elect.)  
All Superintending Engineers(Civil & Elect.)  
All Executive Engineers(Civil & Elect.)

to:-  
PPS to DG(H)/ES to DCG(W), New Delhi.  
PAO to Director(Admin.), DCM(P&W), DCM(S&D), DCM(PM), FO to IXG(W), DDCW, I, New Delhi.  
Section Officer, D.C. 111 Section, v.r.t. File No. 28/10(20)98/EC. III  
Section Officer, IX. 11 Section.

(U.K. SINGH)  
SECTION OFFICER

A. H. Singh  
C. S. D.  
A. D. W.

49-32 Annexure 18/5  
Sect 182 (2) P-43 34  
ANNEXURE-21

ANNEXURE -IX

No.23/6/2001-EC.I  
GOVERNMENT OF INDIA  
DIRECTORATE GENERAL OF WORKS  
CENTRAL PUBLIC WORKS DEPARTMENT

Nirman Bhawan, New Delhi-110011  
Dated the 12th April, 2001  
OFFICE MEMORANDUM

Subject:- Compliance of transfer orders issued by Directorate General of Works,  
C.P.W.D.

It is seen that transfer orders issued by this Directorate are not complied promptly due to one reason or other. Many a times a representation is forwarded by Controlling Officer and under this plea the officer is not relieved.

The practice of not relieving the officers, pending decision on the representations and withholding their transfer is viewed seriously and competent authority has decided that all officers under transfer must be relieved forthwith. Their representation if any will be considered only after they join new place of posting.

It is also decided that officer under transfer should not be sanctioned leave preparatory to join new posting.

It will be the responsibility of respective Controlling Officers to adhere to above guidelines.

(J.L. CHUGH)  
DY.SECRETARY(ADMN.)

To

1. All Additional Directors General of (CPWD)/Engineer-in-Chief, PWD.
2. All Chief Engineers(Civil) & (Elect.), including PWD, Appropriate Authority/ Valuation/Ministry of Environment & Forests etc. (The above guidelines are to be circulated to all lower formations for strict compliance.)

1) *Concurred*  
2) *Accepted*  
3) *Deleba*  
4) *As per*

Nirman Bhavan, New Delhi  
Dated, the 27<sup>th</sup> May, 2002

OFFICE MEMORANDUM

**SUB: NON COMPLIANCE OF TRANSFER ORDERS ISSUED BY THE DIRECTORATE GENERAL OF WORKS, CPWD.**

Shri R.K. Solanki, EE (C) has been transferred from EE, P&A, SCMC, Silchar to EE, PWD Divn.15, vide orders dated 18/4/2002.

It has been observed that even after a lapse of more than a month, the officer has not been relieved by you.

Non-compliance of the orders issued by this Directorate has been viewed very seriously by the competent authority.

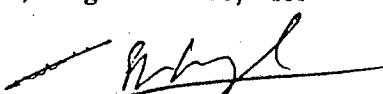
You are hereby directed to relieve the above named officer latest by 7<sup>th</sup> June, 2002, failing which you will render yourself liable to disciplinary action which may please be noted. This issues with the approval of DG(W).

(S.K. SINGHAL)  
CHIEF ENGINEER (P&S)

To

Shri M.C.T. Pareva  
Superintending Engineer  
SCMC, C.P.W.D.  
Silchar-788002

✓ Copy to: Shri B. Majumdar, Chief Engineer, IBBR(M), CPWD, Siliguri-734406, for immediate necessary action.

  
CHIEF ENGINEER (P&S)

*A. H. Singh  
Col. D.  
A. S. D.*

To

The superintending Engineer,  
IBBR (Mtc.) Circle,  
C.P.W.D. Silchar-2.

sub- Regarding relieving.

Respected sir,

I have been transferred and posted as Executive Engineer, PWD, DIV-XV, New Delhi vide the Director General of Works, CPWD, New Delhi's Office Order NO. 82 of 2002, dated, the 18.04.2002.

Therefore, it is requested that, I may kindly be relieved from present post so that I can join my new place of posting.

In this respect, it is also brought to your kind notice that I have completed two & half years where as the tenure in the North East is only of two years. Further, I have to request that my wife is suffering from hypertension and blood pressure and there is no body to look after her. These facts were also mentioned in my earlier representation for transfer.

Therefore, early action may kindly be taken to relieve me.

Thanking you sir.

Yours faithfully,

*R.K. Solanki*  
( R.K. SOLANKI ),  
Executive Engineer (P&A)  
IBBR (Mtc) Circle, CPWD,  
SILCHAR-2

At 30/4/02

*Received on 30.4.02*

*A.H.C. (S)*  
*W.L.*  
*Adv.*

To,  
The Superintending Engineer,  
I.B.B.R. Maintenance Circle,  
C.PWD, Silchar-788002.

Subject: Regarding relief of Sri R. K solanki, Executive Engineer  
(P&A), I.B.B.R. Maintenance Circle, C.PWD, Silchar.

Sir,

I have requested vide my letter dated 30.4.2002 for relieving from my present post. In this respect, kindly refer O.M. No.23.12.38.EC-I dated 10.12.1998 of the Director General of Works, CPWD, New Delhi, where in it is stated that, officers transferred should be relieved within 30 days of his transfer order (copy enclosed for your ready reference)

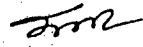
It is also requested that my wife is sick and taking treatment from Ram Monohar Lohiya Hospital, New Delhi (copy of prescription is enclosed please) and there is no male member to look after her and they are facing lot of difficulties.

Therefore, it is my earnest request I may kindly be relieved immediately.

Thanking you,

Yours faithfully,

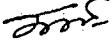
Dated: 10/5

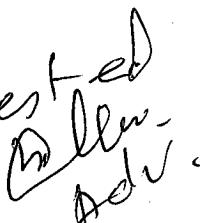
  
(ER. R. K. Solanki)

Executive Engineer(P&A),  
I.B.B.R. Maintenance Circle,  
C.PWD, Silchar-788002.

Copy to :

The Chief Engineer, IBBR(MZ), CPWD, Siliguri, for favour of his kind information and necessary action please. (Enclosed As above)

  
Executive Engineer(P&A),

  
Addl. Engineer  
(P&A)

सोम, मुंगल, वृद्ध,  
कृ. शुक्र.

केन्द्रीय सरकार स्वास्थ्य बोर्ड  
CENTRAL GOVERNMENT HEALTH BOARD

S/816/6969

विकासनगर

Dispensary

C.G.H.S.  
(Medical)

क्रम सं.

Serial No.

1/894/2002

ट्रैकिंग नं./Token

परमिट नं./Permits No.

312455

नाम

Name

रोग

Disease

वय, स्त्री या पुरुष

Age &amp; Sex

24/3

38 4v F.

GAD.

इलाज  
Treatmentsतिथि  
Date

01 MAR 2002

Age:

61  
1/6  
BP 130/80

1 Cap.

Betalocap TR 100 mg 1 OD

0.25 mg hs SOS

2 Tab

nitrogluan

6 weeks

01 MAR 2002

DR. R. K. DUDEJA  
Senior Physician  
Dr. A.M. LOHIA & ASSOCIATES28/3/02  
L.P.  
No. 1, 2 X 15d

4 P. (1) (2) X 15d

03 APR 2002

31 MAR (1) (2) X 15d  
17 APR (1) (2) X 15dरजिस्ट्रेशन नं. 299/मुंगल वृद्ध, विकासनगर/901-12-9-2001-#0.20329  
NIGHT-NIK-299, CGHS No. 1/816/2001-12-9-2001-36,000 Rupees.

AIAC  
Wade  
Adv

केन्द्रीय सरकार स्वास्थ्य योजना  
CENTRAL GOVERNMENT HEALTH SCHEME

चिकित्सालय  
Dispensary

6969

क्रम सं०  
Serial No.

टोकन सं०/Token  
परमिट सं०/Permits No.

312455

नाम  
Name

Madhu आयु, स्त्री या गुरुण  
Age & Sex

रोग  
Disease

दारीख  
Date

दवाज  
Treatment

26/9/02  
B.P-90/80  
mm Hg  
9/9 CFP

Refd. - to RML Hosp., CGHS  
(Med. Spt.)

6969 CFP

f

प्रभासगुनी—299/सी०जी०एच०एस० नई दिल्ली/2001—11-9-2001—50,000 पैसे।  
MOU N.I.K.—299/CGHS New Delhi/2001—11-9-2001—50,000 Pds.

Attended  
police  
pol

Phono Clinic 5416223  
Resi Cum Clinic 5202001  
5282002

# GARG CHILDREN HOSPITAL

Resl. : H. No. 411, Sector-14, Faridabad-121007

Dr. S. R. Garg  
M.B.B.S. MD. (Paed.)  
Consultant Paediatrician & Neonatologist  
Ex. Registrar (Paed. Deptt.) Medical College Patiala  
Regd. No. EP 13138

Clinic:  
5-L/4, N.I.T. Faridabad  
(Near Shlv Mandir)

Dated.....

Mrs. Pradeep Sahoo

Brought with C/o severe headache & sweating (Fever) of 3 days & a half. -  
4/6 sweating & coldness

Pt. 170/110. Pulse 120/min & trilling on the Face  
& Disgust from food along with vomiting. No response to name.  
Pt was very much uneasy. Put on 10 flats along with 10 ml. of lime juice.

By evening pt improved. Pt. Pt. the results of  
detailed investigation

Ref. P.M. Hospital for medical.

old  
H/O fluctuations  
in blood pressure

1. Investigations - E.C.G.  
2. - Haemogram  
3. - Blood sugar  
4. - Urine test  
5. - Sputum sample  
etc  
6. - Eye test

Ref. W.Cardiologist  
sputum

## VACCINATIONS AVAILABLE :

BCG, POLIO DPT, MEASLES, MMR, MENINGITIS, HEPATITIS-B, TYPHUM VI & OTHERS

## CLINIC TIMINGS

Morning - 10.30 a.m. to 1.30 p.m.  
Evening - 6.30 p.m. to 9.00 p.m.

## RESIDENCE TIMINGS :

Morning - 8.00 to 10.00 a.m.  
Evening - 5.00 to 6.00 p.m.

• SUNDAY EVENING CLOSED •

*Accepted  
Colle  
J.D.W.*

Central Public Works Department  
Nirman Bhawan,  
New Delhi-110011.

- 39 -

4-12744 (44) - 11-2

ANNEXURE-XI (Series)

(THROUGH PROPER CHANNEL)

Subject: Relieve of Sri R. K. Solanki, Executive Engineer(P&A);  
I.B.B.R. Maintenance Circle, C.PWD, Silchar.

Respected sir,

Most respectfully I beg to state that I was transferred from I.B.B.R. Maintenance Circle, C.PWD, Silchar, to PWD Division No.15 New Delhi vide order No.82 of 2002 issued vide No.28/3/2002-EC-I dt. 18.4.2002.

I have requested vide my application dt. 30.4.2002 and dt. 10.5.2002 (copies of both enclosed) for relieving me. But I have not been relieved inspite of issuing of specific direction for relieving by 7.6.2002 vide your office memorandum No. 23/6/2001-EC-I dt. 27.5.2002.

Sir, my wife is suffering with hypertension and sugar etc. taking treatment from Ram Monohar Lohiya Hospital, New Delhi, no other member is there to look after her, therefore it is my humble request that I may kindly be get relieved at the earliest.

Yours faithfully,

*10/6/02*  
(Ram Kishan Solanki)  
Executive Engineer (P&A),  
I.B.B.R. Maintenance Circle,  
C.PWD, Silchar-788002.

Copy to:

1. Advance copy to : The Director General of Works, CPWD, Nirman Bhawan, New Delhi-110011, for information and necessary action please.
2. The Chief Engineer, IBBR(MZ),CPWD, Siliguri, for information and necessary action please.
3. The Superintending Engineer, I.B.B.R. Maintenance Circle, C.PWD, Silchar, inspite of your office order No.8(3 )/SE/IBBR/MC/SIL/2002298 dt. 31.5.2002 dt. 31.5.2002 Shri A. V. Kujur, has not turn up to take over the charge, you are requested to get compliance of your order.
4. Shri A. V. Kujur, Executive Engineer, IBBR (M), Division, CPWD, Agartala, he is again requested to take over the charge.

*22-6-02*  
(Ram Kishan Solanki)  
Executive Engineer(P&A),

*A. K. Solanki  
No. 11  
22-6-02*

To  
The Director General of Works  
Central Public Works Department  
Nirman Bhawan, New Delhi.

- 40 -

~~Annexure VI~~ <sup>46</sup>  
ANNEXURE VI (Series)

(Through Proper Channel)

Subject :- Relieve of Sri R. K. Solanki, Executive Engineer(P&A), IBBR, Maintenance Circle CPWD, Silchar.

Reference : My letter No nil Dated 10.6.2002.

Respected Sir,

In continuation of my representation dated 10.6.2002, most respectfully I beg to state that I was transferred from IBBR Maintenance Circle CPWD Silchar to PWD Divn 15 New Delhi vide order No. 82 of 2002 issued vide No. 28.3.2002 ECI dated 18.4.2002.

Sir almost three months have been passed after issue of order. But I have not been relieved your good self has also issued specific direction for relieving by 7.6.2002 vide your office memorandum No.23/6/2002-EC dated 27.5.2002.

The SE, IBBR Silchar issued order No. 8(3)/SE/IBBR(M)/SIL/2002/298 dated 31.5.2002 directing Executive Engineer, IBBR, Maintenance Divn., CPWD, Agartala to take over charge. But the order have not been materialized, the information was submitted by me vide my letter No. NIL dated 10.6.2002.

Further order was issued vide No.8(3)/SE/IBBR(MC)/SIL/2002/Camp-Siliguri dated 17.6.2002 during Executive Engineer, Agartala to take over my charge by 5.7.2002, But Executive Engineer, Agartala has refused to take over charge which was intimated to Superintending Engineer, IBBR by me vide by letter dt. 1.7.2002, but I have not been relieved.

With heavy heart, I have to request that it is great harassment not only to me but my ailing wife and children also, that even after completing two years and eight months in the hard area in place of two years tenure, I have not been relieved. My wife is sick in Faridabad as already intimated, under there compiling circumstance I am under going tremendous mental tension and not able to concentrate on works.

Therefore it is requested that I may kindly be relieved immediately.

Thanking you,

Yours faithfully,

*2000/5/2*  
R.K. (R.K. SOLANKI)  
Executive Engineer(P&A),  
IBBR Maintenance Circle,  
CPWD, Silchar-2.

Copy to :-

1. Advance copy to D.G.W, New Delhi for kind information & my info
1. The Chief Engineer, IBBR(M2) CPWD, Siliguri, your good self assured me to relieve by end of June 2002, but I have not been relieved so far therefore necessary action may kindly be taken.
2. The Superintending Engineer, I.B.B.R. Maintenance Circle, C.PWD, Silchar, he is requested to implement his order mentioned above.

*2000/5/2*  
(R.K. Solanki)

*After a  
Week  
pls*

(1) - 4 - 1000  
ANNEXURE - 8

GOVERNMENT OF INDIA  
OFFICE OF THE SUPERINTENDING ENGINEER  
IBBR MAINTENANCE CIRCLE  
C.P.W.D. Silchar -788002

NO. 8(3)/SE/IBBR(MC)/SIL/2002/ 298

DATE : 31/5/02

OFFICE ORDER

In pursuance of DG(w) office order No 82 of 2002 issued vide No.28/3/2002-EC-I dt.18/4/2002 and further directed vide DG(W)'s Office Memorandum No. 23/6/2001-EC-I dt. 27.5.2002 to relieve Shri R. K. Solanki, Executive Engineer(P&A), it is hereby ordered that Shri A. V. Kujur Executive Engineer, IBBR (M), Division, CPWD, Agartala, shall take over charge from Shri R. K. Solanki, Executive Engineer(P&A), I.B.B.R. Maintenance Circle, C.PWD, Silchar, as well as Executive Engineer, IBBR (M),Division ,Silchar, on or before 7<sup>th</sup> June 2002, in dual charge till further orders so that Shri R. K. Solanki, can be relieved latest by 7<sup>th</sup> June 2002, as desired by the Director General of Works, CPWD, New Delhi,

(Er. MCT Pareva)  
Superintending Engineer,  
I.B.B.R. Maintenance Circle,  
C.PWD, Silchar-788002.

Copy to :

The Director General of Works, CPWD, New Delhi, with reference to his O.M. No. 23/6/2001-EC-I dt. 27/5/2002.  
The Chief Engineer, IBBR(MZ),CPWD, Siliguri, with reference to the Direction given on 31.5.2002 over phone in compliance to DG(W)'s above orders.

Executive Engineer(P&A), I.B.B.R. Maintenance Circle, C.PWD, Silchar-788002.

Executive Engineer, IBBR (M),Division ,Silchar.

Executive Engineer, IBBR (M), Division, CPWD, Agartala.

Shri R. K. Solanki, Executive Engineer(P&A), for information with direction to hand over the charge of Executive Engineer(P&A), as well as Executive Engineer, IBBR (M),Division ,Silchar. to Sri A. V. Kujur Executive Engineer, IBBR (M), Division, CPWD, Agartala , with immediate effect.

Shri A. V. Kujur, Executive Engineer, IBBR (M), Division, CPWD, Agartala., for information with direction to take over the charge of Executive Engineer(P&A), as well as Executive Engineer, IBBR (M),Division ,Silchar. from Sri R.K. Solanki, Executive Engineer(P&A), before above date positively.

Personal file of Sri R. K. Solanki, & Sri A. V. Kujur.

Superintending Engineer,

After  
Review  
pde.

Govt. of India  
Office of the Superintending Engineer  
IBBR, Maintenance Circle, CPWD, Silchar

No 8(3)/SE/IBBR(MC)/SIL/2002/ camp Siliguri

Dated 17.06.2002.

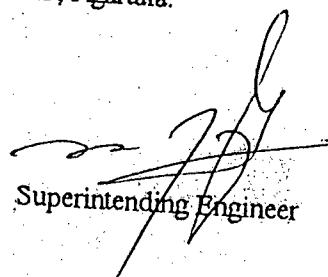
Office order

In continuation to this office order issued vide No 8(3)/SE/IBBR(MC)/SIL/2002/ 298 Dated 31.05.2002 vide which shri AV Kujur, EE, IBBR(M) Dn, CPWD Agartala was directed to take-over charge from shri RK Solanki, EE(P&A), IBBR(MC) Silchar and EE, IBBR(M) Dn Silchar by 7<sup>th</sup> June, 2002. However, it is further directed that shri AV Kujur EE/Agartala to take-over above charges by 5<sup>th</sup> of July, 2002 in case the substitute of shri RK Solanki is not joined by that date. The compliance to these orders must be reported to this office as well as to the office of the Chief Engineer, IBBR(MZ), CPWD, Siliguri positively by 5<sup>th</sup> July, 2002.

Superintending Engineer  
IBBR, Maintenance Circle,  
CPWD, Silchar

Copy for information and necessary action to

- 1 The DG(W), CPWD, New Delhi
- 2 The Chief Engineer (P&S), DG(W), CPWD, New Delhi
- 3 The Chief Engineer, IBBR(MZ), CPWD, Siliguri. This is w.r.t. his advise dated 17.06.2002.
- 4 Executive Engineer (P&A), IBBR Maintenance Circle, CPWD, Silchar.
- 5 Executive Engineer, IBBR (M) Division, Silchar.
- 6 Executive Engineer, IBBR (M) Division, CPWD, Agartala.
- 7 Shri R.K. Solanki, Executive Engineer (P&A).
- 8 Shri A.V. Kujur, Executive Engineer IBBR (M) Division, CPWD, Agartala.
- 9 Personal file of Shri R.K. Solanki & Shri A.V. Kujur.

  
Superintending Engineer